

## **SUPREME COURT OF INDIA**

This file relates to the proposal for appointment of following nine Advocates, as Judges of the Karnataka High Court:

1. Shri Savanur Vishwajith Shetty
2. Shri Singapuram Raghavachar Krishna Kumar
3. Shri Maralur Indrakumar Arun
4. Shri Mohammed Ghouse Shukure Kamal
5. Shri Ashok Subhashchandra Kinagi
6. Shri Govindaraj Suraj
7. Shri Engalaguppe Seetharamaiah Indires
8. Shri Sachin Shankar Magadum
9. Smt. Bangalore Vasudevaiah Vidyulatha

The above recommendation made by the then Chief Justice of the Karnataka High Court on 25<sup>th</sup> May, 2018, in consultation with his two senior-most colleagues has the concurrence of the Chief Minister and the Governor of Karnataka.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Karnataka High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material including the observations made by the Department of Justice as well as certain complaints placed in the file. Apart from this, we considered it appropriate to have interaction with all the recommendees. On the basis of interaction and having regard to all relevant factors, the Collegium is of the considered view that S/Shri (1) Savanur Vishwajith Shetty, (2) Singapuram Raghavachar Krishna Kumar, (3) Maralur Indrakumar Arun, (4) Mohammed Ghouse Shukure Kamal, (5) Ashok Subhashchandra Kinagi, (6) Govindaraj Suraj, (7)

Engalaguppe Seetharamaiah Indires, and (8) Sachin Shankar Magadum (mentioned at Sl. Nos. 1 to 8 above) are suitable for being appointed as Judges of the Karnataka High Court.

As regards Smt. Bangalore Vasudevaiah Vidyulatha (mentioned at Sl. No. 9 above) having regard to all relevant factors and the material placed in the file, the Collegium is of the considered view that the proposal for her elevation deserves to be remitted to the Karnataka High Court. The Collegium resolves to recommend accordingly.

In view of the above, the Collegium resolves to recommend that S/Shri (1) Savanur Vishwajith Shetty, (2) Singapuram Raghavachar Krishna Kumar, (3) Maralur Indrakumar Arun, (4) Mohammed Ghose Shukure Kamal, (5) Ashok Subhashchandra Kinagi, (6) Govindaraj Suraj, (7) Engalaguppe Seetharamaiah Indires, and (8) Sachin Shankar Magadum, Advocates be appointed as Judges of the Karnataka High Court. Their *inter se* seniority be fixed as per the existing practice.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde), J.

( N.V.Ramana), J.

March 25, 2019.

